

1	2	3	4
45. Gurdaspur .	—	6	1
46. Ludhiana .	—	2	—
47. Ferozepur .	—	1	—
48. Bhind .	—	1	—
49. Mainpuri .	—	—	1
50. Jaipur .	—	—	1
51. Jhunjhunu .	—	—	7
52. Seekar .	—	—	1
53. Saran (Bihar)	—	—	1
54. Karnal .	—	—	1
55. Kurukshetra	—	—	1
	166	300	388*

*Out of the 825 selected at Delhi Centre, 388 have been appointed so far.

Total selected candidates at Lucknow	166
Total selected candidates at Sirsa	300
Total selected candidates at Delhi	825
Total	1291

NOTE:—Out of 166 candidates selected at Lucknow Centre, 164 have been appointed, out of 300 candidates selected at Sirsa 290 have been appointed and out of 825 candidates selected at Delhi Centre, 388 candidates have been appointed so far.

Central Land Commission

3193. SHRI B. V. DESAI: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the setting up of a Central Land Commission at the earliest in order to Plan the prevention of further damage to land and improvement in their use has been urged by the scientists and a Member of the Planning Commission;

(b) if so, whether Government are considering the proposal;

(c) if so, when the same is likely to set up; and

(d) if not, the main reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH):

(a) to (d). The setting up of a Central Land Commission to deal with aspects of policy planning, coordinating and monitoring in respect of issues concerning the health and scientific management of land resources was one of the recommendations of a high-powered Committee to recommend Legislature Measures and Administrative Machinery for Environmental Protection. The Committee which was constituted in February 1980 at the instance of the Prime Minister was headed by the Deputy Chairman of the Planning Commission and had on it several scientists. The central recommendation of the Committee which submitted its report to the Prime Minister on 15 September, 1980 related to the urgent need for setting up an independent Department of the Environment (DOE) at the Centre. The Government has accepted this recommendation and the Department was set up as of 1st November, 1980 through a Presidential Notification No. Doc 1016/80. The remaining recommendations of the High Powered Committee including the setting up of a Central Land Commission have been remitted to the newly created Department of Environment, for being put up to Government in appropriate form for necessary approval and implementation.

Recruitment in C.R.P.

3194. SHRI V. S. VIJAYA RAGHAVAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise representation in the C.R.P.;

(b) what is the frequency with which recruitment is being made to the Force;

(c) whether any new policy guidelines have been issued recently in regard to recruitment; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) A statement indicating the State-Wise representation in the C.R.P.F. is enclosed.

(b) As and when need arises.

(c) No, Sir.

(d) Does not arise.

Statement

1	2
	Percentage in relation to total strength of CRPF
1. Andhra Pradesh	1.84
2. Assam	1.33
3. Bihar	9.85
4. Gujarat	0.50
5. Haryana	12.43
6. Himachal Pradesh	4.79
7. Jammu & Kashmir	3.78
8. Karnataka	1.48
9. Kerala	11.18
10. Madhya Pradesh	2.82
11. Maharashtra	3.82
12. Manipur	0.48
13. Meghalaya	0.03
14. Nagaland	0.02
15. Orissa	1.57
16. Punjab	6.64
17. Rajasthan	9.65

1	2
18. Sikkim	0.10
19. Tamil Nadu	2.47
20. Tripura	0.48
21. Uttar Pradesh	20.96
22. West Bengal	2.12
<i>Union Territories</i>	
1. Andaman & Nicobar	0.01
2. Arunachal Pradesh	0.07
3. Chandigarh	0.01
4. Dadar & Nagar Haveli
5. Delhi	0.67
6. Goa, Daman & Diu	0.01
7. Lakshadweep	0.01
8. Mizoram	0.12
9. Pondicherry	0.01
<i>Others</i>	
1. Nepalese	1.22

Aeronautical Companies in Public Sector

3195. SHRI K. MALLANNA: Will the Minister of DEFENCE be pleased to state:

(a) the names and location of aeronautical construction companies in the public sector and the total investment thereon;

(b) the number and types of planes produced in each company during last three years;

(c) the extent to which capacity in each plant has been utilised during the last three years; and

(d) the details regarding the reasons for under utilisation of capacity in each case?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) M/s. Hindustan Aeronautics Ltd (HAL) is the